

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2002

Review Application No.93 of 2001(Circulation)

CORAM: In OA No.829 of 2000

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

Union of India through
General manager, North Eastern
Railway, Gorakhpur and Others

..Applicants/Respondents

versus

Rajiv Kumar ..Respondent/Applicant

O R D E R

The delay in filing this review application has not been satisfactorily explained. The order was passed on 2.2.2001. The review application has been filed on 26.11.2001(wrongly mentioned as 26.1.01). The review application is rejected. Even on merits I do not find any good ground for review of the order which does not suffer from any error apparent on the face of record.

The review application is rejected.


VICE CHAIRMAN

Uv/